## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 77/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES:

Mr. Girish Huddar

V/s.

M/s. Shri Vaijanath Industrics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME S. No.

DESIGNATION

SIGNATURE

Vidhyadhereshind Adv for petitioner

Grinish Hudden petitioner no-1

Sneha Hudden petitioner no-2

Prachi ManekarWazalwar Respondents.

Order

CP. No. 77/397-398/CLB/MB/MAH/2014

At request of the parties, list this matter on 19th September, 2016.

sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)

sd/-

M. K. SHRAWAT

Member (Judicial)